GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3845 ANSWERED ON 9TH AUGUST, 2018

COMPLETION OF INCOMPLETE HIGHWAYS

3845. SHRIMATI JYOTI DHURVE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is working towards completion of sanctioned incomplete highways;
- (b) if so, the details of the action taken so far for completion of sanctioned incomplete highways in Madhya Pradesh during the last three years till date; and
- (c) the time by which such incomplete highways are likely to be completed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) Some of the National Highway projects are incomplete or delayed mainly due to land acquisition, utility shifting, non-availability of soil/aggregate, poor performance of contractors, environment/forest/wildlife clearances, ROB & RUB issues with Railways, public agitation for additional facilities, arbitration/contractual disputes with contractors etc. In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors. To expedite completion of these projects various steps are also taken which include streamlining of land acquisition & environment clearances, premium rescheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. Apart from this Committee of Infrastructure headed by Hon'ble Minister also meets regularly in order to resolve various issues including Forest/Environment Clearance issues. These projects are likely to get completed by March 2020.
